

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3699
TO BE ANSWERED ON 18.12.2024**

**ONGOING RAILWAY PROJECTS IN TAMIL NADU, GUJARAT
AND MAHARASHTRA**

3699. SHRI RAJA A:

**SHRI CHUDASAMA RAJESHBHAI NARANBHAI:
SHRI SANJAY UTTAMRAO DESHMUKH:
SHRI BALWANT BASWANT WANKHADE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the details and the present status of ongoing railway projects in Tamil Nadu and Gujarat, including those announced in the last five General Budgets;**
- (b) the details of railway projects that have not been commenced though announced, project-wise, and the reasons for the delay;**
- (c) the details of funds allocated/spent, as well as unspent funds for these projects in the last three years, project-wise and the reasons for any funds remaining unutilized;**
- (d) the time-frame by which these projects would be operational, project-wise; and**
- (e) the steps taken/being taken by the Government to avoid further escalation in the cost of the said Projects?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): Railway projects are surveyed / sanctioned / executed Zonal

...2/-

Railway wise and not State-wise as the Railway projects may span across State boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds.

Tamil Nadu:-

Railway infrastructure projects falling fully/partly in the State of Tamil Nadu are covered under Southern Railway (SR), South Central Railway (SCR) and South Western Railway (SWR) zones of Indian Railways. Zonal Railway wise details of Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railway's website.

As on 01.04.2024, 22 Railways projects including those announced in last five years (10 New Line, 03 Gauge Conversion and 09 Doubling) of total length 2,587 Km, costing ₹33,467 Crore, falling fully/partly in the State of Tamil Nadu, are at various stages of planning and implementation, out of which 665 Km length has been commissioned and an expenditure of ₹7,153 Crore has been incurred upto March' 2024. The summary is as

under:-

Plan Head	No. of projects	Total Length (in Km)	Length Commissioned (in Km)	Expenditure upto March 2024 (₹in Cr.)
New Line	10	872	24	1223
Gauge Conversion	3	748	604	3267
Doubling /Multitracking	9	967	37	2664
Total	22	2587	665	7153

Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Tamil Nadu is as under:

Period	Outlay
2009-14	₹879 crore/year
2024-25	₹6,362 crore (more than 7 times)

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government and the completion of a railway projects is dependent of land acquisition. Execution of important infrastructure projects falling fully/partly in the State of Tamil Nadu are held up due to delay in land acquisition. Status of land acquisition in the State of Tamil Nadu is as under:

Total Land required for Projects in Tamil Nadu	3389 Ha
Land Acquired	866 Ha (26%)
Balance Land to be acquired	2523 Ha (74%)

Government of India is geared up to execute projects, however success depends upon the support of Government of Tamil Nadu. For instance,

details of some major projects which are delayed due to land acquisition are as under:-

SN	Name of the project	Total land required (in Ha)	Land acquired (in Ha)	Balance Land to be acquired (in Ha)
1.	Tindivanam –Tiruvannamalai new line (71 Km)	273	33	240
2.	Attiputtu – Puttur New Line (88 Km)	189	0	189
3.	Morappur – Dharmapuri (36 Km)	93	0	93
4.	Mannargudi – Pattukkottai (41 Km)	152	0	152
5.	Thanjavur – Pattukottai (52 Km)	196	0	196

Gujarat:-

Railway infrastructure projects, falling fully/partly in the State of Gujarat, are covered under Western Railway and North Western Railway zones of Indian Railway. Zone-wise details of Railway projects, including cost, expenditure and outlay are made available in public domain on Indian Railway's website.

As on 01.04.2024, 42 Railway projects (6 New Line, 22 Gauge Conversion and 14 Doubling), of total length of 2,947 Km, costing ₹30,826 crore, falling fully/partly in the State of Gujarat, are at various stages of planning and implementation, out of which, 826 Km length has been commissioned and an expenditure of ₹9,336 crore has been incurred upto March, 2024.

The status of work is summarized as under:-

Category	No. of projects	Total Length (in Km)	Length Commissioned (in Km)	Expenditure upto March 2024 (₹ in Cr.)
New Line	6	537	105	3332
Gauge Conversion	22	1634	671	4655
Doubling/ Multitracking	14	776	50	1349
Total	42	2947	826	9336

Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Gujarat, is as under:-

Period	Outlay
2009-14	₹589 crore/year
2024-25	₹8,743 crore (nearly 15 times)

Construction works on the flagship high speed bullet train project have gathered momentum in Gujarat. Now, 100% land acquisition has been completed. Construction of viaduct for 225 Km, out of about 352 Km section of this project falling in the State of Gujarat, has also been completed.

Western Dedicated Freight Corridor (DFC) also passes through Gujarat. About 565 route km of Western DFC is situated in Gujarat, which is about 37% of overall route length of Western DFC. Full project length falling in the State of Gujarat has been commissioned.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials

of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.

Various steps taken by the Government for speedy approval and implementation of Railway projects include (i) setting up of Gati Shakti units (ii) prioritization of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of project at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects. This has led to substantial increase in rate of commissioning since 2014.
